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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.200/KB/2013

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

Name of the Company	Chandrakala Goenka- Ve	ersuss-Parakh Realtors Pvt. L	td & Ors.
Under Section 3	397/398		
	ation of Authorized N CAPITAL LETTERS)	Appearing on behalf of	Signature with date
Mr. Shawark Mits Ms. Anyan chatterje	na, Adv.	Advi for RI-RZ	12/2
1) Mr Reetobroto 1 Mg Sidhauther My Sristi B 1 Mg Namrues Me Lilobroto	loy Leur	Adv for peliticus	Q 2/2/15

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 and 2 is present.

It appears that the petitioner and the respondents have not complied with the direction on 19/12/2017. Both of them are directed to comply with the directions and file written submissions, if any, within 3 weeks.

List it on 16/03/2018.

Sd

(Jinan K.R.) Member (J)